

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

DFR No : 2171 of 2019 & IA No. 1198 OF 2019

Dated: 3rd October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

MB Power (Madhya Pradesh) Limited

.... Appellant(s)

Versus

Central Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant(s) : Shreshth Sharma
Molshree Bhatnagar

Counsel for the Respondent(s) : Suparna Srivastava
Sanjna Dua for R2
Ravi Kishore
Rajshree Chaudhary
Ashok Rajan for POSOCO

ORDER

List the matter on **17.10.2019.**

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK